



2026:DHC:8601



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**# **CNR No. DLHC010774812025**+ **O.M.P.(I) (COMM.) 419/2025****PRATEEK KUMAR SINGH**

.....Petitioner

Through: Mr. Amit Kumar Mishra, Ms.
Mitakshara Goyal, Mr. Gaurav
Lavania and Mr. Chaitanya
Kandpal, Advocates.

versus

MGO INDIA PRIVATE LIMITED & ORS.Respondents

Through: Mr. Abhinav Sharma, Mr. Anuj
Trivedi, Mr. Dipan Sethi and
Mr. Snehashish B., Advocates.

CORAM:**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA****ORDER (ORAL)**% **30.09.2026**

1. At the outset, learned Counsel for the Petitioner seeks leave to withdraw the present petition.

2. Needless to state that the Petitioner will be at liberty to file Section 17 application before the learned Arbitrator as and when Arbitrator is appointed as per the Arbitration and Conciliation Act, 1996.

3. The petition is accordingly dismissed as withdrawn.

OM PRAKASH SHUKLA, J**SEPTEMBER 30, 2026/pa**

Signature Not Verified

Signed By: ANUBHAW M.P.(I) (COMM.) 419/2025

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